

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

28) C.P. (IB)/1235(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI KULDIP KUMAR KAREER
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **28.02.2023**.

NAME OF THE PARTIES: SINOCEM INDIA COMPANY PRIVATE LIMITED

Vs.

MAHARASHTRA BIO FERTILIZERS (INDIA)
PRIVATE LIMITED

UNDER SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Ms. Tasneem Khatau, Advocate a/w Mr. Gautam Tiwari appearing for
the Petitioner are present through virtual hearing. At the request of the
Counsel for the Petitioner, list this matter on **19.04.2023**.

SD/-

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

KULDIP KUMAR KAREER
Member (Judicial)